

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020** onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.01.2020 (FRIDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 863 of 2019	Nitin Murlidhar Agarwal. Vs. Vijay Kumar V. Lyer & Ors. (RP) With	Atul Sharma	Sumesh Dhawan, Prateek Khushwaha
2.	Comp. App. (AT) (Ins) No. 867 of 2019	Murlidhar Suganchand Agrawal. Vs. Vijay Kumar V.Iyer. & Ors. (RP) With	Atul Sharma	Sumesh Dhawan, Prateek Khushwaha
3.	Comp. App.(AT) (Ins)No. 871-872 of 2019	Santosh Wasantrao Walokar. Vs. Murli Industries Ltd & Anr. With	Karan Kohli	Neha Naik (R1) Ajay Bhargava (R2)
4.	Comp. App. (AT) (Ins) No. 880-881 of 2019	Lalchand Maloo. Vs. Vijay Kumar. Iyer. RP of Murli Industries Ltd & Anr. With	Kunal Godhwani	Neha Naik (R1) Ajay Bhargava (R2)
5.	Comp. App (AT) (Ins) No. 892-893 of 2019	Prakriti Nigam Vs. Vijay Kumar V Iyer, IRP With	Sangeeta Mishra	

6.	Comp. App. (AT) (Ins) No. 924 of 2019	Sneha Traders. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd. With	Amit Agarwal	Neha Naik (R1)
7.	Comp. App. (AT) (Ins) No. 925 of 2019	Shamrao Baliram. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd.	Amit Agarwal	Neha Naik (R1)
8.	Comp. App. (AT) No. 20 of 2018	Hyderabad Pollution Controls Ltd. &Ors. Vs. S. Radhakrishnan&Anr.	Saurabh Jain	S.V. Rama Krishna

For Admission (Fresh Cases)

9.	Comp. App. (AT) No. 17 of 2020	Amit Kumar Biswas Vs. Sarkar & Chowdhury Enterprises Pvt. Ltd & Ors.	Arushi Arora	
10.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd & Ors.	Chandan Dutta	
11.	Comp. App. (AT) No. 20 of 2020	Mukesh Mehta & Ors. Vs. Silver Land Developers Pvt Ltd & Ors.	Jaikriti S. Jadega	
12.	Comp. App. (AT) No. 21 of 2020	Mallina Bharathi Rao Vs. The Gowthami Solvent Oils Ltd & Ors.	Jayprakash B. Somani	

For Admission (After Notice)

13.	Comp. App. (AT) No. 266 of 2019	Mooldhan Advisory Systems (P) Ltd. & Ors. Vs. Yashdeep Trexim Pvt. Ltd. & Ors. With	Satish Kumar Mishra	Manju Aggarwal- R1
14.	Comp. App. (AT) No. 294 of 2019	Juggilal Kamalpath Jute Mills Company Ltd. Vs. Yashdeep Trexim Pvt. Ltd. & Ors.	C.S. Chauhan	Atul-R1
15.	Comp. App (AT) (Ins) No. 1331 of 2019	Thermosol Glass India Pvt Ltd. Vs. N S Associates Pvt Ltd.	Saurabh Munjal	Irfan Ali

For Hearing

16.	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	P. K. Sahu- R2
17.	Comp. App. (AT) No. 235 of 2019	Regent R & D Technologies Pvt Ltd & Anr. Vs. The Registrar of Companies, Pune.	Susshil Daga	Ashish Aggarwal

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By Order

**-sd/-
Registrar**